

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
STARRED QUESTION NO.\*215  
TO BE ANSWERED ON 11.03.2016**

**FILM CERTIFICATION**

**\*215: SHRI KONAKALLA NARAYANA RAO:**

**Will the Minister of INFORMATION AND BROADCASTING  
be pleased to state:**

- (a) whether the Central Board of Film Certification(CBFC) is taking undue long time in granting certificates to movies/films and if so, the normative time prescribed and actual time taken thereon;
- (b) whether the Government/CBFC proposes to grant certification of films online, if so, the details thereof;
- (c) the time by which such a decision is likely to be taken ; and
- (d) the further steps being taken by the Government to expedite the process of digital certification?

**ANSWER**

**THE MINISTER OF FINANCE; MINISTER OF CORPORATE  
AFFAIRS; AND MINISTER OF INFORMATION AND  
BROADCASTING (SHRI ARUN JAITLEY):**

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.\*215 FOR REPLY ON 11.03.2016**

(a) Central Board of Film Certification (CBFC) issues certificates for public exhibition of films as per the timelines prescribed in the Cinematograph (Certification) Rules, 1983. Rule 41 stipulates that the Board shall scrutinize the application within seven days from receipt of application for certification complete in all respects. The Rule also states that on receiving an intimation from the applicant that a clear runnable print of the film is available for examination, the Board shall within 15 days therefrom refer the film for examination to an Examination Committee. Time limits are also prescribed at different levels of examination such as provisional report of Examining Committee, final report of Examining Committee, viewing by Revising Committee etc. While CBFC adheres to the timelines as prescribed in the Cinematograph (Certification) Rules, at times delays occur due to reasons attributable to non-fulfilment of the prescribed procedure at different stages of certification process by the applicants.

(b) to (d): Presently CBFC is adopting partial online certification process. CBFC implements a Plan component under the 12<sup>th</sup> Plan Scheme with a view to upgrade/modernize its infrastructure as well as making certification process fully online. Requisite tender process for identifying the service provider for making the certification process online has been initiated. On completion, total end to end process of certification - from application to issue of certificate will be online. Online Certification process would ensure a user friendly and transparent atmosphere as well as effective monitoring and timely delivery of services.

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